

**POST OFFER PUBLIC ANNOUNCEMENT TO THE
EQUITY SHAREHOLDERS OF
BHANDARI HOSIERY EXPORTS LIMITED**

Registered Office: Bhandari House, Village Meherban, Rahon Road, Ludhiana-141 007 (Punjab), India

Tel. No. 0161- 3260742- 44 Fax No. 0161- 2690394

Email- bhandari@bhandariexport.com Website: www.bhandariexport.com

This Post Offer Public Announcement is being issued by Sobhagya Capital Options Limited ("Manager to the Offer") on behalf of the Acquirer, Mr. Nitin Bhandari and Ms. Nitika Bhandari, residing at Queen's Enclave, Near Chatley Estate, South City, Ludhiana (Referred to as the "Acquirer"), in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto. This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on April 21, 2008 and the Corrigendum to the Public Announcement published on June 23, 2008 and Letter of Offer dated June 24, 2008.

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| 1.Name of the Target Company:- | Bhandari Hosiery Exports Limited |
| 2.Name of Acquirer:- | Mr. Nitin Bhandari and Ms. Nitika Bhandari |
| 3.Name of Manager to the Offer:- | Sobhagya Capital Options Limited |
| 4.Name of Registrar to the offer:- | Skyline Financial Services Private Limited |
| 5.Offer Details | |
| 5.1 Date of Opening of the Offer:- | Wednesday, 02.07.2008 |
| 5.2 Date of Closure of the Offer:- | Monday, 21.07.2008 |

Details of the Acquisition:-

S. No.	Item	Proposed in the offer Document		Actual	
1.	Offer Price	Rs. 18		Rs. 18	
2.	Shareholding of Acquirer before MOU/PA/ Preferential allotment	No. of Shares	%	No. of Shares	%
		31,17,811	41.82	31,17,811	41.82
3.	Shares agreed to acquire by way of SPA	No. of Shares	%	No. of Shares	%
		Nil	Nil	Nil	Nil
4.	Shares acquired in the open Offer	No. of Shares	%	No. of Shares	%
		17,14,811	23 %	17,13,800	22.99 %
5.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	3,08,66,598		3,08,48,400	
6.	Shares acquired after PA but before 7 working days prior to closure date:-				
6.1	Price of the Share Acquired	Nil		Nil	
6.2	No. of Share Acquired	Nil		Nil	
6.3	% of Share acquired	Nil		Nil	
7.	Post Offer shareholding of acquirer	No. of Shares	%	No. of Shares	%
		48,32,622	64.82	48,31,611	64.80
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		36,14,939	19,00,128	36,14,939	19,01,139
		48.486	25.486	48.486	25.536

9. Status of the Escrow Account, whether released or not : **Released**

10. Payment of Interest to the shareholders, if any: Nil 11. Status of Investors complaints received, if any: Nil
Public Announcement, Corrigendum to Public Announcement and this Post Offer Public Announcement would also be available on SEBI website at www.sebi.gov.in. Eligible persons to the offer may also download a copy of the letter and Acceptance cum Withdrawal Form which will be available on SEBI website. Acquirers accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer under the Regulations.

Issued by Manager to the Offer on behalf of the Acquirers i.e. Mr. Nitin Bhandari and Ms. Nitika Bhandari

MANAGER TO THE OFFER



SOBHAGYA
CAPITAL OPTIONS LTD.

SOBHAGYA CAPITAL OPTIONS LTD.

Regd. off.: B 206, Okhla Industrial Area, Phase- I, New Delhi-110020,
Phone: 011- 2681 8199, Fax No: 011- 2681 9439,
SEBI Regn.No.- MB/INM000008571 Website: www.sobhagyacapital.com
Contact Person: Mr. Kulbhushan Parashar
Email: kulbhushan@sobhagyacapital.com

Date: 28.07.2008

Place: New Delhi